

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 1014/2020 In CP(IB)/559/(MB)2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

NAME OF THE PARTIES: - IA 1014/2020 DivyeshDesai..Applicant/RP
V/s
Dish Infra Services Pvt Ltd & Anr
IN THE MATTER OF
State Bank of India
V/s
Trend Electronics Ltd
Section 66(1) and 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Rishabh Chandra appeared in IA-1014/2020 for Applicant/RP. Counsel Mr. Rajiv Gupta appeared for the Corporate Debtor. At request, list the matter on 10.08.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)